

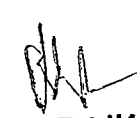
In The Central Administrative Tribunal

Jaipur Bench, Jaipur

CP OA/TA/MP No. 65/2000 in OA No. 109/95

K. S. Anand

Versus..... D. P. Seth

Date of Order	Orders
10/08/2001	None is present for the petitioner. Mr. Vijay Singh, Adv., brief holder for Mr. Bhairwar Bagri, Counsel for the Respondent. It is brought to the notice of this Tribunal that the order dt. 22/12/99 passed in OA No. 109/95 has been stayed by Hon'ble High Court of Rajasthan in D.B. Civil writ Petition No. 253/2001 vide judgement and order dated 22/01/2000. When the order of this Tribunal has been stayed, the present Contempt petition cannot be continued. Accordingly, we pass the order as under :- "The Contempt Petition is closed. It is open to the applicant to file a fresh contempt petition after the disposal of the writ Petition by Hon'ble High Court, if so advised. Notice is discharged."  (GOPAL SINGH) Administrative Member  (B. S. RAIKOTE) Vice Chairman